NOTICE

F.No.II(15)31/NACIN/CBLE/2019

Date: 30.07.2020

Sub: Conduct of Oral Examination under Customs Brokers Licensing Regulations, 2018 - reg.

Taking into consideration the prevalent situation on account of COVID-19, it has been decided to postpone oral examination of successful candidates of online written examination held on 06.03.2020. Due intimation regarding conduct of the said examination will be sent to the registered e-mail ids of all concerned once dates are finalized.

NACIN, FARIDABAD